

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 29 OF 2016 &  
IA NO. 81 OF 2016**

**Dated : 22<sup>nd</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Tata Steel Ltd. .... Appellant(s)**

**Vs.**

**Jharkhand State Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Ankit Jain

Counsel for the Respondent (s) : Mr. Farrukh Rasheed

**ORDER**

As agreed by learned counsel for the parties, list the matter on

**01.09.2016.**

**(I.J. Kapoor)  
Technical Member  
mk/kt**

**(Justice Ranjana P. Desai)  
Chairperson**